

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.338**  
**CAA-79 /ND/2020**

**IN THE MATTER OF:**  
**Oswal Exports (P) Ltd and 2.SKA Holdings (P) Ltd**  
**(Earlier SKA Holdings Ltd)**

**..APPLICANT**

**SECTION**  
**U/s 230-232**

**Order delivered on 21.10.2021**

**CORAM:**  
**SHRI BACHU VENKAT BALARAM DAS,**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

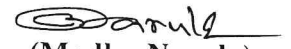
**PRESENT:**

For the Applicant :  
For the CD :  
For the Intervener : Kunal Sharma and Zehra Khan, Standing Counsels and Shreya C  
Choudhary, Advocate for Income Tax Department

**ORDER**

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 07.12.2021.

  
**(Madhu Narula)**  
**Court Officer**